

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 270 OF 2015

Dated: 29th March, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

Renewable Energy Developers Association of Karnataka ...Appellant(s)

Vs.

Karnataka Electricity Regulatory Commission & Anr. ...Respondent(s)

Counsel for the Appellant(s) : Mr. Anantha Narayana

Counsel for the Respondent(s) : Mr. Anand K. Ganesan for R.1
Ms. Chinmayee Chandra for R.2

ORDER

Learned counsel for the appellant seeks three weeks time to file rejoinder. He may file the same on or before 20.04.2017 after serving copy on the other side.

List the matter on **24.05.2017.**

**(I. J. Kapoor)
Technical Member**

ts/kt

**(Justice Ranjana P. Desai)
Chairperson**